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Office Notes, Office Memorandum, of
Coram, Appearances, Tribunal's Orders
of Directions and Registrar's Orders

Tribunal's Orders

11.4.1988

Notices are issued to
all the Respondents on
11.4.1988.

ABH
11.4

Mr. CS Thakore advocate
for applicant. He prays
for interim relief.

No interim relief
at this stage.

Issue notice for
admission and re-
quest of interim relief
returnable on 22.4.88.

Handlast allowed

Letter dated 12.4.88 has
been recd from the
applicant stating that
Respt No 5 refuse to
accept directly

ABH
2014